

No. J-11017/26/2025-Judicial/ E. 166742  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 23<sup>rd</sup> March, 2026

**ORDER**

The President is pleased to accept the resignation of **Shri Randhir Singh Kalkal**, Central Government Counsel for AFT (PB), New Delhi, with effect from 20.03.2026.

2. Consequently, the name of **Shri Randhir Singh Kalkal**, Advocate figuring at serial number '85' in the List 'B' of this Department's Order No.J-11017/26/2025-Judicial dated 17.11.2025, stands omitted.

3. Hindi version of this order will follow.

Digitally signed by  
**Manindra Choudhary**  
Date: 23-03-2026  
12:11:39

(Manindra Choudhary)  
Assistant Legal Adviser

**Copy (through email) to :-**

1. PS to Hon'ble MoS (IC) L&J.
2. PSO to Law Secretary/AS/JS in Main Secretariat of Department of Legal Affairs.
3. The Registrar, AFT (PB), New Delhi,
4. Shri Randhir Singh Kalkal, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to Litigation/In-charge, AFT(PB), New Delhi.
5. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Office / spare copy.

Digitally signed by  
**Ramesh Kairamkonda**  
Date: 23-03-2026  
12:13:48  
(Ramesh Kairamkonda)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in